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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)/ No.02/BB/ 2017	-	Admission	391/394	Maxlinear Technologies Pvt Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Prima Halti RUC

SIGNATURE

REPRESENTATION TO WHOM

NO. SATAP. FOHN

SIGNATURE

Counsel for petitioner is absent. Smt. Prema Hatti appearing for ROC and RD is present. Report not filed. She requested time to file report of ROC.

Time granted till 03.08.2017.

MEMBER (J)

MEMBER (T)